

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD

REGIONAL BENCH – COURT NO. 14

Excise Appeal No. 11253 of 2013-SM

[Arising Out Of OIO-05-CEX-0A-DGCEI-SIMALIN-COMMR-I-2013 Dated- 30/01/2013 Passed
Commissioner of Central Excise, Customs and Service Tax-VADODARA-)

Esquire Decor Pvt Limited

.....Appellant

Survey No. 171, Karannagar,
Nr. Tulsi Petrol Pump, Kalol-Kadi Highway, Taluka : Kadi,
MEHSANA, GUJARAT

VERSUS

C.C.E. & S.T.-Vadodara-i

.....Respondent

1st Floor...Central Excise Building,
Race Course Circle, Vadodara,
Gujarat-390007

APPEARANCE:

Shri. P.G. Mehta, Advocate for the Appellant

Shri. Anand Kumar, Superintendent (AR) for the Respondent

CORAM: HON'BLE MR. SOMESH ARORA MEMBER (JUDICIAL)

DATE OF HEARING: 20.11.2024
DATE OF DECISION:28.11.2024

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 11252 of 2013.

(SOMESH ARORA)
MEMBER (JUDICIAL)

Prachi